## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

**Civil Appeal No.13447/2024** 

S S Appellant

**VERSUS** 

RAJAT GUPTA & ORS.

Respondents

(With I.A. No.277101/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 07-04-2025 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE DIPANKAR DATTA HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s): Mr. Trideep Pais, Sr. Adv.

Ms. Amritananda Chakravorty, Adv.

Mr. Mihir Samson, Adv. Ms. Shreya Munoth, AOR

Ms. Sitamsini Cherukumalli, Adv.

Ms. Vaishnavi Prasad, Adv. Ms. Saloni Ambastha, Adv.

For Respondent(s): Mr. P. D. Gupta, Sr. Adv.

Mr. Atul Gupta, Adv. Mr. Rahul Gupta, AOR

Mr. Fanish Kumar Rai, Adv. Mr. Gaurav Sahdev, Adv. Mr. T. Mahipal, AOR

## UPON hearing the counsel the Court made the following O R D E R

- 1. Tag with Civil Appeal No.3743/2023.
- 2. Interim order, passed earlier, shall continue till the next date of hearing.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)